

- 36. विभाजन एसीटेट मोनोमर ।
- 37. विभाजन एसीटेट ।
- 38. हथियार तथा गोलाबारूद ।
- 39. पैय, सिग्रेट तथा मदिरा ।
- 40. सीनेट जिसमें विस्कोर भी शामिल है ।
- 41. विमैनाटोशाफ फिलमें, जिना बिची, जिसमें निम्नलिखित शामिल है —

- (1) 8 सि० सी० (रंगीन) तथा
- (11) 8 सि० सी० ब्लैक डड क्ल्याइट नपेटिब ।

- 42. विस्कोट पदार्थ ।
- 43. ग्रेड बकरी की चर्बी ।
- 44. प्राकृतिक रबड़ ।
- 45. अखबारी कागज ।
- 46. तेल/तिलहन जिसमें निम्नलिखित शामिल है —

- 1) मादियल का तेल ।
- 2) बीपर ।
- 3) मूयफली का तेल/तिलहन ।
- 4) ताड़ का तेल (पानीचीन सहित सभी प्रकार के) ताड़ के बीज ।
- 5) रेपसीड तेल/बीज ।
- 6) कच्ची तेल/कच्ची बीज ।
- 7) सोयाबीन तेल/बीज तथा
- 8) सूरजमुखी तेल/बीज ।

- 47. फोटोग्राफिक रंगीन कागज ।
- 48. फोटोग्राफिक फिलमें (रंगीन तथा ब्लैक एंड क्ल्याइट) — जिन में केवल निम्नलिखित शामिल है —

- (क) एमटमुथर रोस फिलमें (तथा उनके लिए काटिब)
- (ख) कैसेटस (तथा रिफिल तथा उनके लिए ब्लैक रोस) तथा
- (ग) कट/सीट फिलमें ।

- 49. जमी बिचरै/बाड़ी जम ।

सार्वजनिक क्षेत्रों के उपकरणों के प्रश्नों द्वारा विधेयी बीरोँ वर किया क्या खर्च

945. श्री राम विनास पारुवाल : क्या उप प्रश्न जमी तथा बिचरै मंत्री यह बताने की कृपा करेंगे कि

(क) सार्वजनिक क्षेत्र के सभी उपकरणों के प्रश्नों के नाम, उनकी वीथिक योग्यताएँ, व्यावसायिक योग्य-ताएँ क्या हैं और वे किस-किस राज्य के हैं ,

(ख) विद्युत तीन नवों में बाहरी वेनों का दौरा करने वाले प्रश्नों के नाम क्या-क्या हैं और उपकी याता पर कितना खर्च किया गया है ;

(ग) प्रत्येक उपकरण में प्रश्नों के बौद्ध तथा वृत्तरी सुविधाओं जैसे, इन्फ्रा, फर्नीचर, बिचरी, स्टाक और कलको मुक्त पर प्रत्यक्ष खर्चा परप्रत्यक्ष रूप से कितनी राशि खर्च की गई है , और

(घ) क्या सरकार इस खर्च में कमी करने का प्रयास कर रही है और यदि हाँ, तो उस के ब्योरे क्या हैं ?

बिना मंत्रालय में राज्य मंत्री (श्री लतीफ जयवल्लभ) :

(क) सरकारी उद्यम कार्यालय के कार्य-विधि के अन्तर्गत जाने वाले शैथिलिक एवं वाणिज्यिक उपकरणों के मुख्य कार्यकारी अधिकारियों की वीथिक एवं व्यावसायिक प्रवृत्तियों के बारे में उपलब्ध सूचना सभा पटल पर रखे गये विवरण में दी गयी है। [अन्वयलय में रखा गया देखिये संख्या एन टी 4818/79] जहाँ तक यह मासूम करना है कि ये मुख्य कार्यकारी अधिकारी किस राज्य के रहने वाले हैं, सरकार यह सूचना एकत्र करना नहीं चाहती, क्योंकि ऐसे प्रश्नों एकत्र करना राष्ट्रीय प्रश्नों के हिल में नहीं है।

(ख) से (घ) वांछित सूचना एकत्र की जा रही है तथा इसका विवरण सभापटल पर रख दिया जायगा।

Proposal for an International Debts Commission

946 SHRI CHITTA BASU Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether the Group of 77 in the UNCTAD V held at Manila, proposed for an international debt Commission to tackle the debt problems in the third world, and

(b) if so the decisions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG) (a) Yes, Sir

(b) In view of the wide differences between the developing countries and the developed countries on this issue, the negotiations held were inconclusive. The Conference decided to remit the whole item to the Trade and Development Board of UNCTAD for further consideration

Airworthiness of Air Buses

947 PROF SAMAR GUHA : Will

the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether in view of certain apprehensions about airworthiness of Air Buses, all such aircrafts have been asked by U. S. Government to be grounded for technical check-up;

(b) whether Government of India have purchased all Air Buses crafts from U.S.A. ; and

(c) if so, the reasons for not following precautionary measures for technical check-up of any Air Bus used in India on the same line as adopted by the U.S. Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) and (c) Consequent to DC-10 aircraft accident in the USA, the American air worthiness Authorities ordered certain checks on pylons to wing attachment to be carried out within aspecified period on all DC-10 aircraft. The manufacturer of Airbus aircraft informed all concerned that the design of the Airbus pylon to wing attachment was different and meets all design requirements and does not warrant checks and that Eastern Airlines (American Operator of Airbus) was doing this inspection only to satisfy American Airworthiness Authority's request. Although no inspection, whatsoever, was required on Airbus (A300B2) aircraft as per the manufacturer, Indian Airlines on their own, as a measure of abundant caution, called for certain checks to be done on Indian Airlines Airbus aircraft in consultation with Airbus Industries (manufacturer of Airbus) and the Director General of Civil Aviation. Indian Airlines Airbus were not grounded specifically for this inspection but the checks were to be done in phased manner during the major inspections. This inspection has been done on two Airbus aircraft and found to be satisfactory. The other aircraft will also be inspected during the major inspection. This will be 'one-time' exercise only.

(b) No, Sir, Airbus aircraft are purchased from France.

International Flights from and to Calcutta Airport

948. PROF. SAMAR GUHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Calcutta Airport has been declared by the concerned International Authority as the second best airport in India ;

(b) if so, facts thereabout ;

(c) whether Calcutta Airport deals with international air flights much less than Delhi and Bombay Airports ;

(d) whether after the present international recognition of Calcutta Airport, International Air flights through Calcutta will be improved ; and

(e) if so, facts thereabout ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) and (b) Calcutta airport has been categorised as "Orange Star" by the International Federation of Airline Pilots Association. The other category of safe airports is "Excellent".

(c) Yes, Sir.

(d) and (e) Calcutta airport is equipped with all necessary facilities to cater to the requirements of all International air services and is suitable for handling all types of aircraft.

The question of giving inducement in the form of rebate on landing charges for all international flights landing at Calcutta airport between 2200 hrs and 0600 hrs. is under consideration.

Fair Price Shops in Almora and Pithoragarh Districts in U. P.

949. DR. MURLI MANOHAR JOSHI : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) the number of fair price shops in each of the districts Almora and Pithoragarh in U. P. ;

(b) whether Government are aware of the hardship faced by the people of the remote areas in these two districts in the availability of essential commodities like foodgrains, sugar, kerosene oil, standard cloth etc. ; and

(c) whether Government have formulated any scheme to cover the remote areas of each of these two districts under the new public distribution system for the supply of essential commodities, and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL) : (a) to (c) The information is being collected and will be laid on the table of the House.